

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A.No.785/98

New Delhi, this the 5th day of June, 1998.

(X)

Hon'ble Shri N.Sahu, Member (A).
Hon'ble Dr.A.Vedavalli, Member (J)

1. Shri D.N.Chaudhary,
S/o Late Shri Rasila Ram Chaudhary,
R/o 126, Type-IV, North West Moti Bagh,
New Delhi.
2. Shri Satish Chandra,
S/o Shri Gauri Datt,
R/o Krishna Chandra Dream House,
Opp. Govt. Quarter, Subhash Nagar,
Jammu.
3. Shri D.K.Chaudhary,
S/o Shri Ram Janki Chaudhary,
48, Type-IV, North West Moti Bagh,
New Delhi.
4. Shri G.N.Gupta,
S/o Shri Lalji Prasad Gupta,
62E, CBI Colony, Vasant Vihar,
New Delhi.
5. Shri Harbhajan Ram,
S/o Late Shri Santa Ram,
C-30, Nanak Pura, New Delhi.
6. Shri S.B.Sinha,
S/o Shri R.K.Sinha,
93, Sector III, Sadia Nagar,
New Delhi.
7. Shri A.P.Singh
S/o Shri D.P.Singh,
166, Sector-XII, R.K.Puram,
New Delhi.
8. Shri Chetan Kumar,
S/o Shri R.P. Sharma,
72-C, Pocket GG-I,
Vikas Puri, New Delhi.
9. Shri B.N.P.Azad,
S/o Shri Bhuvneshwar Prasad,
1048, Sector-XII, R.K.Puram,
New Delhi.

....Applicants

(By Advocate Shri M.K.Gupta)

Versus

1. Union of India
Through its Secretary,
Deptt. of Personnel and Training,
North Block,
New Delhi.